

- (xvii) Installation of Digital Electronic Reverse Timers at 96 signalised junctions;
- (xviii) Installation of Solar Traffic Signals;
- (xix) Conversion of the existing traffic light signals into light-emitting diode reflective signals;
- (xx) Synchronisation of traffic signals;
- (xxi) Launching of traffic website;
- (xxii) Introduction of Short Message Service Traffic Information and Dissemination System; and
- (xxiii) Installation of close circuit televisions at major junctions to regulate traffic.

S.A.R. Geelani shoot-out case

3613. DR. NARAYAN SINGH MANAKLAO: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware that claims/counter claims made in the media in S.A.R. Geelani shoot-out case have created confusion;
- (b) if so, the reasons therefor;
- (c) whether any responsibility has been fixed; if so, the details thereof;
- (d) the details of the steps taken by Government in this case so far; and
- (e) to what extent the controversy will encourage the terrorist activities, lower the moral of our security forces fighting terrorists and impact the outcome of the case regarding Parliament Attack by terrorist?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) to (e) There is no confusion as far as investigation is concerned. The investigation is being carried out by the Crime Branch of Delhi Police from all possible angles.

Categorisation of States and Cities

3614. SHRI C. RAMACHANDRAIAH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what criteria are used for categorizing States and Cities as B1, B2, A1 and other classes;